

(a) the number of Scheduled Caste/ Scheduled Tribe families in Punjab below poverty line as per the latest survey, district-wise;

(b) the funds earmarked for their upliftment; and

(c) the number of SC/ST families in Punjab raised above poverty line during the last three years?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Information has been called for from the Government of Punjab and will be placed on the table of the House.

Closure of Roller Flour Mills

10006. SHRI RAMDAS SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of workers have been rendered jobless as a result of the closure of Roller Flour Mills in Bihar, Assam, U.P. and Maharashtra due to the failure of timely and adequate supply of wheat to these mills by the Food Corporation of India;

(b) if so, what was the requirements of these mills and names of flour mills;

(c) the total quantum of the supply made by the Food Corporation of India to these mills during the last one year; and

(d) what were the reasons for not making the supply?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (d). After the delicensing of the Roller Flour Milling

Industry in 1986, the Central Government has no responsibility for supply of wheat to them. Mills are now free to purchase their requirement of wheat from the open market. FCI occasionally sells some quantities to roller flour mills provided that such wheat can be spared from their primary commitment of maintaining supplies to the public distribution system.

[Translation]

Rahughat Multi-Purpose Project on River Chambal

10007. SHRI CHHAVIRAM ARGAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Rahughat multipurpose project on Chambal river in Morena district of Madhya Pradesh is proposed to be commissioned;

(b) whether the study regarding the availability of water for this project has been completed;

(c) whether the survey of this project has also been completed;

(d) if so, the details thereof; and

(e) the time by which the work on the project is likely to be commenced?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (e). The Project Proposal for Rahughat Hydro-Electric Project received from the Government of Rajasthan in June, 1987 involving submergence of areas in Rajasthan and Madhya Pradesh, was returned to the State Government in February, 1988 for re-submission after resolution of inter-State aspects. The State has not resubmitted the project.